

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-28/2003(Pt.)/2830/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Sanjay Hazarika,
District and Sessions Judge,
Hailakandi.

Dated Guwahati the, 29th April, 2022.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. JHD-I/2022/10/1589, dtd. 28.04.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 02.05.2022, 04.05.2022 and 05.05.2022 with headquarter leave permission, from the evening of 30.04.2022 till the morning of 06.05.2022**, has been granted. The Civil Judge & Asstt. Sessions Judge, Hailakandi shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-28/2003(Pt.)/2831/A, dated 29.04.2022

Copy to :

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Rao